

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2155 of 2019 & IA No. 1143 OF 2019**

**Dated: 26th September, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**Uttarakhand Power Corporation Ltd** .... **Appellant(s)**

**Versus**

**Uttar Bharat Hydro Power Private Limited** .... **Respondent(s)**

Counsel for the Appellant(s) : Pradeep Misra  
Manoj Kr Sharma

Counsel for the Respondent(s) : Ranjitha Ramachandran  
Anushree Bardhan  
Shubham Arya  
Tanya Sareen for R-1

**ORDER**

List the matter on **21.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK